

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4552

ANSWERED ON:19.12.2014

IRREGULARITIES IN AIIMS

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has taken note of the irregularities in procurement of equipments for surgery department of All India Institute of Medical Sciences (AIIMS), New Delhi;
- (b) whether the Government has also received any complaints of irregularities in the recruitment of eye technician in AIIMS;
- (c) if so, the details thereof along with the number of such irregularities come to the notice of the Government during each of the last three years and the current year;
- (d) whether the Government has conducted any inquiry in this regard, if so, the details and outcome thereof indicating the number of officials found involved therein along with the action taken against them; and
- (e) the corrective steps taken/being taken by the Government to prevent recurrence of such type of irregularities in future and ensure transparency in recruitment process?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) Yes. Vigilance Cell, AIIMS conducted physical verification of some of the storerooms of the Department of Surgery in January/February, 2014. A copy of report of the Team dated 12.03.2014 is at Annex-I. The matter was then referred to CVC/ CBI for further inquiry. Report of CBI is awaited in this matter.

The Head of Department of the Department of Surgical Disciplines in his report to the Director AIIMS New Delhi (Annex-II) has stated that all the items found at the time of physical verification by the team of Vigilance Cell of AIIMS have been used after following prevailing due sterilization procedures and none of the instruments/equipments found with expiry/unused has been condemned or discarded.

(b) The written examination for filling up 10 vacant posts (UR-6, OBC-3 and SC-1) of Ophthalmic Technician Grade-I was held on 12.1.2014 and the final result after interview was declared on 7.2.2014. However, later on it was observed that one of the OBC category candidates who had availed age relaxation was inadvertently declared qualified on its own merit against the UR vacancy. The discrepancy was corrected as per DOPT guidelines on the matter.

(c) & (d) The details of such irregularities which has come to the notice of Vigilance Cell of the Institute during each of the last three years and the current year alongwith the details of the inquiry conducted are as per Annex 'III'.

(e) Institute has issued instructions to all concerned to follow purchase procedure as laid down in GFR, 2005 and a quarterly report is being called from all the departments at the end of every quarter regarding various types of procurement made during the said period. Further, regarding transparency in recruitment process, AIIMS, New Delhi has well laid down procedures to monitor the recruitment process at every step. The Recruitment Cell of AIIMS invites application as per vacancy position in the Institute. The Examination Section conducts examination as per standard operational procedure (SOP) and hand over the results to Recruitment Section for further recruitment related activities. Further, Institute also takes all appropriate measures to maintain the sanctity of all examination including selection of staff.